



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,1st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5193/2020	HAVILDAR BOLIN NEOG AND 21 ORS Versus THE STATE OF ASSAM AND 40 ORS	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY MR. S P CHOUDHURY
2	WP(C)/5426/2020	AKHERUL ISLAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 01/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,1st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Rev.P./449/2017 WITH LCR 2 FILES & IA (Crl) 817/17 (D/O)	MD. ABDUL AZIZ Versus THE STATE OF ASSAM and ANR.	MR.M HAQUE MR.K BHATTACHARJEE MR.B TALUKDAR MR.D BANERJEE MR.J C BARUAH	PP, ASSAM
2	Crl.Rev.P./498/2019 WITH LCR 2 FILES	BIREN KALITA Versus THE STATE OF ASSAM AND ANR.	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,1st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./240/2019	SUNIL GOENKA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	PP, ASSAM
2	Crl.Pet./321/2019	SAUGATA MITRA Versus THE STATE OF ASSAM AND ANR.	MR. S DUTTA MS. I DAS	PP, ASSAM
3	Crl.Rev.P./361/2019	INDRAJIT BANIK Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
4	Crl.Rev.P./184/2020 WITH LCR 1 FILE	HANUMAN SINGH Versus SMT. PUNA DEVI	MR. A K RAY MIIS T DAS	

LEAVE NOTE OF ADVOCATES FOR 01/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. S MITRA	28-08-2021	To	03-09-2021
5)	MR. V K CHOPRA	30-08-2021	To	03-09-2021